

**COURT-1**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 201 OF 2014 &  
IA NOS. 316, 392 & 394 OF 2014 &  
IA NO. 287 OF 2015**

**Dated: 21<sup>st</sup> September, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I. J. Kapoor, Technical Member**

**In the matter of:**

**Reliance Infrastructure Ltd. .... Appellant(s)  
Vs.  
Maharashtra Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Hasan Murtaza

Counsel for the Respondent(s) : Mr. Buddy A. Ranganathan  
Mr. S. Venkatesh for R-1

Mr. C. S. Vaidyanathan, Sr. Adv.  
Mr. Abhishek Munot  
Mr. Kunal Kaul  
Mr. Akshat Jain for Tata Power

Ms. Shruti Dass, MIAL

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **23.10.2017.**

**(I. J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

*ts/vt*